

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1505  
ANSWERED ON:03.12.2012  
DELAY IN CADRE REVIEW OF IFS  
Jaiswal Dr. Sanjay

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether there has been delay in the periodic cadre review of the Indian Forest Service (IFS) in some States leading to serious stagnation in the Indian Forest Service in the country;
- (b) if so, the details thereof State-wise during the last three years and the current year;
- (c) whether some State have not filled the vacancies in the higher grades even after six months of fixation of revised cadre strengths by the Government;
- (d) if so, the details thereof, State-wise; and
- (e) the remedial steps taken by the Government under the powers vested in them as per IFS Cadre rules and instructions issued by the Government?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) Cadre reviews are undertaken, under Rule 4(2) of Indian Forest Service (Cadre) Rules, 1966, after the proposal is received from State Government. There has been no delay on the part of Ministry of Environment & Forest in processing these proposals.
- (c) & (d) No such instances have come to the notice of the Ministry.
- (e) Does not arise in view of (c) & (d) above.